GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

STARRED QUESTION NO:97 ANSWERED ON:04.03.2013 SUSPENSION OF INDIAN BOXING FEDERATION Bapurao Shri Khatgaonkar Patil Bhaskarrao;Paranjpe Shri Anand Prakash

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the International Boxing Association has suspended Indian Amateur Boxing Federation (IABF);

(b) if so, the details thereof and the reasons therefor;

(c) whether the suspension of IABF would lead to denial of Indian players from participating in international events; and

(d) if so, the steps taken by the Government to resolve the issue expeditiously?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO.97 FOR REPLY ON 04.03.2013 BY SHRI ANAND PRAKASH PARANJPE AND SHRI B.B. PATIL REGARDING SUSPENSION OF INDIAN BOXING FEDERATION

(a) Yes, Madam.

(b) The Indian Amateur Boxing Federation (IABF), which is responsible for development and promotion of the sport of boxing in the country held their Annual General Body Meeting (AGM) on 23.9.2012. In the said AGM, the election of the IABF was also held to elect the office bearers. Further to the International Olympic Committee's (IOC's) suspension imposed on the Indian Olympic Association (IOA), the International Boxing Association (AIBA), on 6.12.2012, decided to provisionally suspend the Indian Amateur Boxing Federation (IABF). The said decision of AIBA was also due to the fact that AIBA had learned about possible manipulation of the IABF's election held on 23.09.2012.

(c) & (d) On 23.2.2013, the International Boxing Association (AIBA) informed the IABF that despite the ongoing suspension of the IABF, the AIBA EC Bureau took a decision to exceptionally allow the Indian boxers and coaches only (no official whatsoever permitted) to participate in AIBA approved Competitions under the AIBA Flag. The Government, on 7.12.12 inter-alia, has already advised the IABF to annul the elections held at Patiala on 23rd September, 2012 with immediate effect and to hold fresh elections for all the elective posts under an independent Returning Officer in compliance with the National Sports Development Code of India, 2011 and declare the results of the same afresh.